

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:269  
ANSWERED ON:16.03.2010  
LOSS OF STORED FOODGRAINS  
Choudhary Shri Harish;Sinh Dr. Sanjay

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the total quantum and value of foodgrains stored in the Government godowns during each of the last three years and the current year;
- (b) whether a large quantity of foodgrains were held up in the godowns and lost due to rotting, pest and rodent infestation;
- (c) if so, the details thereof and the reasons therefor indicating the quantum and value of foodgrains lost during the said period;
- (d) whether there is any provision for maximum time limit for the storage of foodgrains and their mandatory replacement by fresh stocks;
- (e) if so, the details thereof; and
- (f) the steps taken for disposal of the damaged stocks?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c),(d)&(f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE STARRED QUESTION NO.269 DUE FOR ANSWER ON 16.03.2010 IN THE LOK SABHA.

(a): The total quantity of foodgrains stored by FCI and its value for the last three years and current year are as under :-

As on    Quantity(in Lakh Tonnes)    Value (in Rs.Crores)

31.03.2007    138.04            14798.21

31.03.2008    124.82            14770.28

31.03.2009    192.58            26930.00

28.02.2010    220.52            33347.26

(b) & (c): No, Madam. The foodgrains are being issued regularly for Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS) as per the allocations made by the Government. However, certain quantities may get damaged and become non-issuable due to reasons like, rodents, pests etc. The quantum and value of non-issuable foodgrains during the last three years and current year (upto January, 2010) are given at Annexure.

(d) & (e): A time limit for storage of foodgrains has not been fixed. However, stocks are issued under TPDS and other welfare schemes as per allocations made by Government.

(f): The non-issuable foodgrains are categorized and disposed off as per the guidelines issued by the Government from time to time.